

07.04.2010

CP 05/2010 (OA No. 500/2003)

Mr. P.N. Jatti, Counsel for applicant.

Mr. R.L. Agarwal, Sr. Superintendent, RMS Jaipur, who is present in the court has brought to our notice a copy of the ~~no~~ order dated 05.04.2010, perusal of which reveals that directions given by this Tribunal has been complied with. This fact is also not disputed by the learned counsel for the applicant. The copy of the order dated 05.04.2010 is taken on record.

*copy given to
no-540854
8/4/10*
Y
B.L. KHATRI *M.L. CHAUHAN*
(B.L. KHATRI) **(M.L. CHAUHAN)**
MEMBER (A) **MEMBER (J)**

In view of what has been stated above, the present Contempt Petition is disposed of. Notices issued to the respondents are hereby discharged.

AHQ

को आदरण्य करने के लिए
उपायिति में दिनांक
को भाग-II व III नष्ट किए गए।

Signature

**Master Officer
Central Administrative
Court Bench, JAIPUR**